

"ITEM NO.601 COURT NO.6 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRLMP. 7947/2017 in Criminal Appeal No(s). 590/2017
MUJAMMIL & ANR. Appellant(s)

VERSUS

STATE OF U.P. Respondent(s)

(for bail and office report)

Date : 04/05/2017 This application was called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. Salman Khurshid, Sr. Adv.

Mr. Imtiaz Ahmed, Adv.

Mr. Piyush Sharma, Adv.

Mrs. Naghma Imtiaz, Adv.

Mr. Ahmed Zargham, Adv.

Mr. Antony R. Julian, Adv.

Ms. Azra Rehman, Adv.

Ms. Sanchita Ain, Adv.

For M/s. Equity Lex Associates

For Respondent(s) Mr. AaroHi Bhalla, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Abhishth Kumar,AOR

Mr. Fakruddin, Sr. Adv.

Mr. Shakeel Ahmed, AOR

Ms. Sadiya Shakeel, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned senior counsel appearing for the applicant seeks
permission to withdraw the Application.

Permission granted.

The Application is dismissed as withdrawn.

However, as prayed, let the hearing of the appeal be
expedited.

(R. NATARAJAN)

(SUMAN JAIN)

Court Master Court Master